

The question was put and the motion was adopted.

DR. V. SIVADASAN: Sir, I introduce the Bill.

THE VICE-CHAIRMAN (SHRI VIKARAMJIT SINGH SAHNEY): Now, the Protection of Women from Domestic Violence (Amendment) Bill, 2024. Shri Sandosh Kumar P.

The Protection of Women from Domestic Violence (Amendment) Bill, 2024

SHRI SANDOSH KUMAR P (Kerala): Sir, I move for leave to introduce a Bill to amend the Protection of Women from Domestic Violence Act, 2005.

The question was put and the motion was adopted.

SHRI SANDOSH KUMAR P: Sir, I introduce the Bill.

THE VICE-CHAIRMAN (SHRI VIKARAMJIT SINGH SAHNEY): Now, the Digital Personal Data Protection (Amendment) Bill, 2024. Shri Sandosh Kumar P.

The Digital Personal Data Protection (Amendment) Bill, 2024

SHRI SANDOSH KUMAR P (Kerala): Sir, I move for leave to introduce a Bill to amend the Digital Personal Data Protection Act, 2023.

The question was put and the motion was adopted.

SHRI SANDOSH KUMAR P: Sir, I introduce the Bill.

THE VICE-CHAIRMAN (SHRI VIKARAMJIT SINGH SAHNEY): Now, the National Commission for the Welfare of Salt Workers Bill, 2024. Shri Sandosh Kumar P.

SHRI SANDOSH KUMAR P (Kerala): Sir, I move for leave to introduce a National Commission for the welfare of Salt Workers Bill, 2024, to protect the interest of a huge number of salt workers especially in Gujarat and its surrounding States.